GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:7066 ANSWERED ON:18.05.2012 RENEWABLE ENERGY PARKS Singh Shri Bhupendra

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the norms for setting up renewable energy parks in the country;
- (b) the names of locations where such parks have been set up during the last three years and in current year, State-wise including Madhya Pradesh:
- (c) the names of the locations where the said parks are yet to be set up, State-wise
- (d) the details of expenditure incurred for setting up these parks; and
- (e) the achievements made by these parks so far?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): State Level Energy Parks (SLEP) upto two numbers per State are supported by the Ministry of New and Renewable Energy (MNRE) under its Special Area Demonstration Project Scheme. The Parks could be established by the State Nodal Agencies or Departments at an appropriate location where a large number of visitors are expected.
- (b): During last three years and in current year, MNRE has supported SLEPs at Bilaspur in Chhatisgarh, Hamirpur and Solan in Himachal Pradesh and Srinagar in Jammu and Kashmir.
- (c): The Ministry has supported 30 SLEPs in various States and UTs so far. The States/UTs-wise details are given at Annexure. The scheme is an on-going scheme. No proposal for setting up of SLEPs has been received from the States of Andhra Pradesh, Bihar, Madhya Pradesh, Manipur, Rajasthan and Union Territory of Lakshadweep.
- (d): The Ministry provides support up to 100 lakhs per SLEP.
- (e): The Energy Parks have helped create awareness and publicity about renewable energy technologies & systems and their potential benefits to the people.